

(b) There is a recession in the shipping world but efforts are continuing to find employment for them.

(c) The annual intake on T. S. Rajendra has been drastically reduced to 40 from 1985 onwards. The Lai Bahadur Shastri Nautical and Engineering College is a post-sea training institution and hence there is no question of reducing the intake there.

514. [Transferred to the 26th November, 1985.]

National Permits

515. SHRI CHIMANBHAI MEHTA: Will the Minister of TRANSPORT be pleased to state:

(a) whether it is a fact that new national permits for trucks have been issued in Gujarat during the period from 1st January, 1984 to 30th October, 1985;

(b) if so, what is the number of such permits and what are the details of national permits issued in other parts of the country;

(c) what is the criterion adopted and what are the relevant rules and regulations for the issue of national permits;

(d) what is the target fixed for issue of national permits during the period from 1st December, 1985 to 31st December 1986 for Gujarat and other States of the country; and

(e) how many applications have been received for issue of national permits in different States and how many have since been disposed of?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (d) A statement showing the number of National Permits for public carriers so far issued by various State Transport Authorities including Gujarat as per information available is annexed. (See below.) Issuance of these permits is not on an annual basis. The permits are issued by the State Transport Authorities in accordance with the procedure laid down in Sec. 63(11) to 63(15) of the Motor Vehicles Act, 1939 and the National Permit Rules, 1975.

(e) The information is being collected from the State Governments.

Statement

Details of the allocation made by the Central Government and the allotment made by the State Governments so far, in respect of National Permits for Public Carriers under Section 63 (11), as on 31st October, 1985

Sl. No.	Name of State/ Union Territory	Total number of National Permits allocated	Total number of National Permits issued
1	Andhra Pradesh	1650	1350
2	Assam	1650	900
3	Bihar	1650	1237
4	Gujarat	1650	1072
5	Haryana	1500	1055
6	Himachal Pradesh	1200	585
7	Jammu and Kashmir	1200	786
8	Karnataka	1500	1467
9	Kerala	1500	1257

Sl. No.	Name of State/ Union Territory	Total number of National Permits allocated	Total Number of National Permits issued
10	Madhya Pradesh	1650	1160
11	Maharashtra	1650	900
12	Manipur	450	150
13	Nagaland	450	245
14	Meghalaya	450	149
15	Orissa	1500	1033
16	Punjab	1000	800
17	Rajasthan	1500	1199
18	Sikkim	150	..
19	Tamil Nadu	1500	1192
20	Tripura	900	415
21	Uttar Pradesh	1650	891
22	West Bengal	1650	1306
23	Arunachal Pradesh	250	139
24	Chandigarh Administration	250	149
25	D & N Haveli	250	85
26	Delhi	1500	921
27	Mizoram	250	..
28	Goa, Daman & Diu	850	471
29	Pondicherry	250	150

अहमदाबाद के लिए उपनगरीय रेल

516. श्री चिमनभाई मेहता: क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का ध्यान 3 नवम्बर, 1985 के गुजराती दैनिक 'जयहिन्द' में 'रेल विभाग द्वारा अहमदाबाद के लिए बम्बई जैसी उपनगरीय रेल व्यवस्था की सिफारिश' नामक शीर्षक के अन्तर्गत छपे समाचार की ओर दिलाया है;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) सरकार इस विषय में क्या कार्यवाही करने का विचार रखती है ?

रेल विभाग में राज्य मंत्री (श्री माधव

राव सिन्धिया:) (क) जी हां ।

(ख) और (ग) महानगर परिवहन परियोजना बम्बई द्वारा अहमदाबाद शहरी विकास एक प्राथमिक रिपोर्ट जिसमें विभिन्न विकल्पों का उल्लेख किया गया है अहमदाबाद शहरी प्राधिकरण तथा अहमदाबाद नगर निगम के बीच पर और उनके अनुरोध पर अहमदाबाद टर लाइनों के लिए व्यावहारिकता सर्वेक्षण एक निष्पत्ति कार्य के रूप में किया जा रहा है। विकास प्राधिकरण को उनके विचार जानने के लिए प्रस्तुत की गयी है। योजना को अन्तिम रूप देने समय उनके विचारों को ध्यान में रखा जायेगा। सर्वेक्षण पूरा होने के बाद रिपोर्ट योजना आयोग से स्वीकृति और सामान्य रेल योजना से अलग